

The Chief Minister of Rajasthan has intimated that effective steps are being taken to ensure the proper enforcement of ban on cow slaughter. The Governor of Assam has informed that field Officers are being instructed to exercise greater vigilance in ensuring strict enforcement of the legal provisions relating to ban on slaughter of cattle.

The State Governments of Uttar Pradesh and Orissa have been reminded to intimate the steps taken.

(c) Total figures in respect of cow hides exported under category Tanned Hides and Skins (semi finished leather and finished leather) in each of the last three years and in the current year (April-May, 1982) are given as under: —

(Figures in million)

	1979-80	1980-81	1981-82	April-May 1982
	kgs.	kgs.	kgs.	kgs.
<i>El Tanned hides and skins :</i>				
Cow hides	3.68	1.20	2.25	0.22
<i>Finished leather :</i>				
Cow hides	285.90 (Sq. Dcm.)	132.01 (Sq. Dcm.)	167.10 (Sq. Dcm.)	13.84 (Sq. Dcm.)

SOURCE : Leather Export Promotion Council, Madras .

There is no information available on the number of cows smuggled from India to Pakistan each year.

Export of onions through NAFED

*477. SHRI U. R. KRISHNAN: Will the Minister of AGRICULTURE be pleased to state;

(a) the number of persons who offered to export onions through NAFED during the last three years; and

(b) the decision taken by Government in regard thereto?

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT AND CIVIL SUPPLIES (RAO BIRENDRA SINGH): (a) The number of Associate Shippers registered with NAFED for export of onion from the country during the last 3 years, was as follows: —

- (i) 1979-80—338
- (ii) 1980-81—33
- (iii) 1981-82—496

(b) As export of onion is canalised through NAFED, the Associate Shippers ^{who} want to export onions have to approach NAFED and not the Government. The question of Government taking a decision in regard to the export of onion by various exporters does not, therefore arise.

Allotment of Haj seats

*478. SHRI BISWA GOSWAMI:

SHRI SYED
SHAHABUDDIN:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that there is a Government quota for the allotment of Haj seats to individuals at the discretion of Government and for providing passages for delegation* and deputationists;